



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.03.2025

### NOTICE

Please take notice that the following matter listed in the Court – II on 24.03.2025 was not taken up. The next date of hearing in the matter is **21.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 208 of 2022  <b>Part Heard</b>	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	Anusuya Salwan	Arjun Syal-R1 Anirban Bhattacharya, Manjira Das Gupta-R2 Kunal Godhwani-R3 Madhusmita Bora-R4 Rachit Wadhwa- R12

By order of Hon'ble Chairperson  
-Sd/-  
Registrar